## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:722 ANSWERED ON:19.03.2012 PERFORMANCE OF OFFICES OF LABOUR COMMISSIONERS Alagiri Shri S. ;Yadav Shri M. Anjan Kumar

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the performance is assessed as inadequate in the offices of Chief Labour Commissioner;
- (b) if so, the number of times the performance that has been assessed found as inadequate as on date Chief Labour Commissioner's, office-wise during the last three years;
- (c) the number of defaulting enforcement officer came to the notice during the said period; and
- (d) the action taken against such officers and the outcome thereof during the said period?

## **Answer**

## MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): The performance of field offices functioning under the Chief Labour Commissioner (Central) is being monitored periodically to assess whether their performance is inadequate and below the desired norms.
- (b): The number of times the performance of Group 'A' Officers found inadequate during the last three years is indicated as under:

2008-09 - 58

2010-11 - 45

(c): The number of Group 'B' Enforcement Officers assessed defaulting during the last three years is indicated as under:

2008-09 - 45

2009-10 - 43

2010-11 - 44

(d): The supervising Officers have been advised to call for the explanation of the defaulting officials and to monitor their performance closely for achieving better performance.